

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 170 of 2020

In the matter of:

MBev Spirits Pvt. Ltd.

...Appellant.

Versus

Mr. Mam Chand Goel & Ors.

...Respondents.

Present:

**For Appellant: Mr. Krishnendu Dutta, Sr. Advocate with
Mr. Gursat Singh Vachher, Advocate.**

**For Respondent: Mr. Virendra Ganda, Sr. Advocate with
Mr. Anand Sengar, Advocate for R-1 & 2.
Mr. Prashant Mehta and Mr. Aaryav Mehra,
Advocates for R-1 & 2 (Caveator)
Mr. Siddharth Bhatli and Mr. Abhishek Chaudhary,
Advocates for R-4, 5, 6, 7 & 8.**

**ORDER
(Virtual Mode)**

05.01.2021 Arguments of Learned Counsel for Appellant completed.

For arguments of Respondents, list the Appeal as Part-Heard **on 11th
January, 2021** high on Board.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

Basant B./md.